

**HIGH COURT OF SIKKIM
GANGTOK**

No. 68/HCS

Dated: 18-11-19

NOTIFICATION

The Hon'ble High Court is pleased to appoint the following Advocates as Oath Commissioners for North District for a term of 2 (two) years, from the date of issuance of the Notification, to administer oath on affidavits under the provisions of Section 139 of the Code of Civil Procedure 1908, Section 297 of the Code of Criminal Procedure 1973 and Section 3 (2) of the Oaths Act, 1969.

SL. No.	Name
1.	Ms. Sonam Phuti Bhutia
2.	Ms. Chenga Doma Bhutia
3.	Ms. Tshering Ongmu Lepcha

The Oath Commissioners shall act in accordance with Rules 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008."

The remuneration for attestation of affidavit is as under:-

- (a) Attestation at the Court Premises: Rs. 100/- per affidavit.
(b) Attestation in the residence of deponent: Rs. 200/- per affidavit.

By Order,

Sd/-
(K.W. Bhutia)
REGISTRAR GENERAL

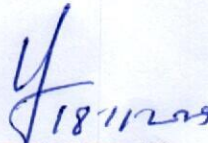
Memo No. 8 (35) Confdl/HCS/ 10878-818

Dated: 18-11-19

Copy to:-

1. The Additional Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
3. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Chief Secretary and Home Secretary, Government of Sikkim, Gangtok.
7. The District & Sessions Judge (West) at Gyalshing.

8. The District & Sessions Judge (North) at Mangan.
9. The District & Sessions Judge (East) at Gangtok.
10. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
11. The District & Sessions Judge (Spl. Div. –I) at Gangtok.
12. The District & Sessions Judge (South) at Namchi.
13. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
14. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
15. The District & Sessions Judge (Spl. Div. –II) I/C at Gangtok.
16. The Additional Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
17. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok.
18. The Chief Judicial Magistrate-cum- Civil Judge I/C (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
20. The Chief Judicial Magistrate-cum-Civil Judge I/C (West) at Gyalshing
21. The Sr. Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
22. The Civil Judge-cum-Judicial Magistrate, I/C Rangpo Sub-Division East Sikkim.
23. The Civil Judge-cum-Judicial Magistrate, I/C Rongli Sub-Division East Sikkim.
24. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi.
25. The Civil Judge-cum-Judicial Magistrate, I/C Yangang Sub-Division South Sikkim.
26. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
27. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
28. The Civil Judge-cum-Judicial Magistrate, I/C Jorethang Sub-Division South Sikkim.
29. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
30. The Civil Judge-cum-Judicial Magistrate, I/C Chungthang Sub-Division, North Sikkim.
31. The District Magistrate (East) at Gangtok.
32. The District Magistrate (West) at Gyalshing.
33. The District Magistrate (North) at Mangan.
34. The District Magistrate (South) at Namchi.
35. The Additional Secretary, Home Department, Government of Sikkim, for publication in Government Gazette.
36. The General Secretary, Bar Association of Sikkim, Gangtok.
37. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
38. The P.A. to Registrar General, High Court of Sikkim.
39. The P.A. to Registrar, High Court of Sikkim.
40. Officer on Special Duty, High Court of Sikkim.
41. The Computer Cell, High Court of Sikkim, Gangtok.
42. Notice Board,
43. Guard file &
44. File.


REGISTRAR